

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1557/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
 MEMBER (J)

SHRI V. NALLASENAPATHY  
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
 THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2018

NAME OF THE PARTIES: F1 Info Solutions & Services Pvt. Ltd.  
 V/s.  
 Appsdaily Solutions Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
	Vrinda Tamne	Adv for Petitioner	QEP

**ORDER**

CP No.1557/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 19.2.2018.

Sd/-

**V. NALLASENAPATHY**  
 Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
 Member (Judicial)